

1	2	3	4
25.	Sarguja	01	01
26.	Sukma	02	01
27.	Surajpur	01	-
28.	GaurelaPendra	-	-
Total		28	35

Reservation for local students and teachers in Central Universities

2140. SHRI N. GOKULAKRISHNAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any reservation policy for local student's admission is in operation in any of the Central Universities in the country;

(b) what is the reservation policy for recruitment of teaching faculties;

(c) whether Government has received any request from any source for reserving a portion of the seats for the local students; and

(d) whether Government will consider introducing a uniform reservation of 25 per cent of the seats in all courses in the Central Universities for the locals in view of the infrastructural and logistics support extended by the local Government?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (d) Reservation in admission in the Central Universities is governed by the Central Educational Institutions (CEIs) (Reservation in Admission) Act, 2006 as amended from time to time. This act does not provide for domicile based reservation.

Govt. of India's reservation policies is implement for recruitment of faculties in Universities: 15% for SCs, 7.5% for STs, 27% for OBCs, 10% for EWSs & 4% for PWDs. The Government, in exercise of the powers vested under Section 20(1) of the University Grants Commission (UGC) Act, 1956, has directed the UGC to ensure effective implementation of the reservation policy in the Central Universities and those of institutions Deemed to be Universities receiving aid from the public funds except in Minority Institutions under Article 30(1) of the Constitution.